

Defective Case Register from 2024-12-24 to 2024-12-24

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/38486/2024	GOURAV MOHANTY	2024-12-24	1. Name of the father in cause title not tally with affidavit and declaration.
2	D-WP(C)/53749/2024	KISHORE KUMAR MISHRA	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Synopsis and Date chart not marked in index. 2.Synopsis and date chart not signed by the filing advocate.3.The case no wrongly mentioned in the top of the I.A.petition.
3	D-BLAPL/38925/2024	MITU KUMAR BISWAL	2024-12-24	Name of the trial court in cause title not tally with rejection order.
4	D-BLAPL/38767/2024	ASIT KUMAR JENA	2024-12-24	Page marking not correctly mentioned in book mark and Index.
5	D-WP(C)/53388/2024	CHITTA RANJAN PATNAIK	2024-12-24	30-OTHER DEFECT (IF ANY) I.A. is not page marked.2.Synopsis and date charts are not correctly page marked.
6	D-CMAPL/53275/2024	ADV.	2024-12-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Period of Delay 706 days 2.C.copy of dismissal order not Filed
7	D-ABLAPL/38886/2024	KHAGESWAR BEHERA	2024-12-24	14-NOT PROPERLY INDEXED. Page no. not correctly mentioned in index.
8	D-CRLMC/38232/2024	GOKULA NANDA SAHU	2024-12-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
9	D-CMAPL/50386/2024	PRASANTA KUMAR SATAPATHY	2024-12-24	1.C.copy of dismissal order not Filed 2.Relationship of the petitioner with that of the petitioner in WP(C) not furnished
10	D-CRLMC/38614/2024	PRAVASH CHANDRA JENA	2024-12-24	23-NOMENCLATURE NOT CORRECTLY FURNISHED . Impugned order being revisable ,this may be regd. as Criminal revision.
11	D-MACA/53592/2024	ANANGA KUMAR OTTA	2024-12-24	Date of judgement not correctly furnished in being aggrieved.The date of sign by PO not correctly furnished .put up for SR after correction date of judgement
12	D-CRLMC/38578/2024	SAROJ KUMAR PADHI	2024-12-24	1. C.T. case number not correctly furnished in para no.1.
13	D-MACA/53688/2024	BINAYAK PRASAD MOHANTY	2024-12-24	1. Period of Delay 4163 days delay. 2. Court Fee Of Rs. 555/- is payable. not paid
14	D-WP(C)/53386/2024	PRADEEP KUMAR MOHAPATRA	2024-12-24	Neat copy of page no 17 to be filed

15	D-ABLAPL/38794/2024	SATYA NARAYAN MISHRA	2024-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 14 not neat.
16	D-WP(C)/53575/2024	SISIR KUMAR PUROHIT	2024-12-24	Page No 14.30.34.35 and 37 neat legible. Annexures not filed .
17	D-RVWPET/53743/2024	ASHOK KUMAR PANIGRAHI	2024-12-24	Place it after filing of C.copy of impugned order
18	D-WP(C)/53144/2024	PRASANTA KUMAR MAHALI	2024-12-24	D court Fee of rs 6/ to be filed
19	D-CRLREV/38773/2024	SUJATA JENA	2024-12-24	Good Ground Certificate not Furnished
20	D-WP(C)/53321/2024	SWAYAMJIT ROUT	2024-12-24	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Subject Code incorrectly Mentioned 3.Synopsis and Date chart not alphabetically page marked and also not properly arranged in the Book mark index_index and in the writ petition.4.Date mentioned under annexure -2 not tally with the book mark index and index of the writ petition.5.Affidavit not proper in both the writ petition and I. A.application filed.6.page no 26 not neat and legible
21	D-CMAPL/53211/2024	ADV.	2024-12-24	1.Period of Delay 2978 days 2. C .copy of dismissal order not Filed
22	D-BLAPL/38914/2024	RAMESH AGARWAL	2024-12-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. paragraphs of the petition not correct in declaration of affidavit.
23	D-RSA/53647/2024	SIDHARTHA MISHRA	2024-12-24	Valuation of the appeal and court fee payable not furnished
24	D-CRLA/38669/2024	SANJIB KUMAR BHANJADEO	2024-12-24	District of trial court is left blank in the prayer of IA no.3344/24
25	D-CRLREV/38830/2024	DHIRENDRA KUMAR MOHAPATRA	2024-12-24	1.Name of petitioner in IA does not match. 2.Name of victim be not disclosed in the averments. 3.No.of trial case appears to be incorrect in the petitions.
26	D-ABLAPL/38889/2024	SUSHANTA HARICHANDAN	2024-12-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Page no. 13 not Page marked.
27	D-WP(C)/53400/2024	KIRTAN DANG	2024-12-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
28	D-WA/47965/2024	RAGHUNATH DASMOHAPATRA	2024-12-24	3-AUTHENTICATION FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 8. days delay 2. Au fee Appellate Court Judgement Rs 2.25/ - not paid 3. Being aggrieved_Page mark not correct in Index_ and the petitioners father name not tally with impugned order.
29	D-CRLMP/38731/2024	ASHOK KUMAR MOHANTY	2024-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 10 NOT LEGIBLE AND NEAT

30	D-ABLAPL/38857/2024	PRAHALLAD MAHALI	2024-12-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 14 to 20 not neat.
31	D-BLAPL/38815/2024	AMULYA RATNA PANDA	2024-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 10 and 11 not neat.
32	D-CMP/52462/2024	DWARIKA PRASAD MOHANTY	2024-12-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Authorization to swear the affidavit on behalf of other petitioners not furnished in affidavit.
33	D-CRLMC/38621/2024	STHITI PRAGYAN SUNANDINI	2024-12-24	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of FIR(Anx.1)be filed.(ii)Copies of 161/164 statement,affidavit of the informant,if any be filed.
34	D-CRLMP/38800/2024	SAROJ KUMAR DASH	2024-12-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner not signature in place of the signature of executant
35	D-WP(C)/53417/2024	BIJAYALAXMI SAHOO	2024-12-24	1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.The name of the opp.parties in vakaltnama not correctly furnished.
36	D-CRLMC/38400/2024	AFRAAZ SUHAIL	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Name of the father in cause title not tally with affidavit in sl.no.2. 2.Page nos.19 and 52 repeated twice.
37	D-CRLMC/38457/2024	TRILOCHAN BARIK	2024-12-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Name of the deponent mentioned in affidavit does not tally with in cause title. 2. Certified copy of annex-2 not filed
38	D-BLAPL/38808/2024	AMITAV TRIPATHY	2024-12-24	G.R case no. wrong in para 1 of petition.

39	D-BLAPL/38932/2024	MITU KUMAR BISWAL	2024-12-24	Lower pending court not correct in cause title.
40	D-BLAPL/38895/2024	SANJIB KUMAR BHANJADEO	2024-12-24	Page 35 not available.
41	D-CRLMC/37978/2024	MAMTA TRIPATHY	2024-12-24	1. Put up for SR after filing of Certified copy of CMC No. 235 of 2015.
42	D-WP(C)/53480/2024	GOPABANDHU MISRA	2024-12-24	1. Page Nos. 57_58_59_61_62_64 and 65 Are Not Legible.
43	D-WP(C)/53457/2024	TUKUNA KUMAR MISHRA	2024-12-24	Annexure 4 not marked in the petition.
44	D-WA/53503/2024	SASWAT DAS,A.G.A	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-CRLA/38754/2024	JUGALA KISHORE PANDA	2024-12-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 19 days 2. Age of executants given in v.nama differs from the age given
46	D-BLAPL/38835/2024	SUSIL KUMAR PATTNAIK	2024-12-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
47	D-ABLAPL/38776/2024	HARAPRASAD PANDA	2024-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 10,11 and 12 not neat.
48	D-ABLAPL/38845/2024	AMITAV TRIPATHY	2024-12-24	Page 26 not available.
49	D-WP(C)/53566/2024	KULDEEP MOHANTY	2024-12-24	Date and proceeding no mentioned under annexure -3 not tally with Book mark index_ index and averment of the writ petition
50	D-BLAPL/38890/2024	SANJIB KUMAR BHANJADEO	2024-12-24	ABLAPL NO. 14211/2023 , date of disp. of in FIR details not tally with reference certificate.
51	D-WP(C)/53416/2024	LAMBIT SENAPATI	2024-12-24	Age of the petitioner not furnished
52	D-WP(C)/53527/2024	GHANASHYAM DASH	2024-12-24	Date of annex.3 mentioned in the index not tally to annex.3 as annexed.
53	D-WP(C)/53537/2024	RAMA KRISHNA BISOI	2024-12-24	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
54	D-BLAPL/38878/2024	SUSANTA KUMAR TRIPATHY	2024-12-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. . Age of he petitioner not tally with rejection order. 2.Age of the petitioner not reflected in the V.nama and also another counsel not completely reflected his phone no.
55	D-ABLAPL/38712/2024	BYOMAKESH TRIPATHY	2024-12-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Signature of Deponent not tally with Affidavit.
56	D-ABLAPL/38790/2024	SATYA NARAYAN MISHRA 4	2024-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page no.13 not neat.
57	D-WP(C)/53753/2024	KISHORE KUMAR MISHRA	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. synopsis and date chart not marked in the index.2.synopsis and date chart not signed by the filing advocate.
58	D-CRLMC/38465/2024	MANORANJAN MISHRA	2024-12-24	.Subject Code Not Furnished .
59	D-BLAPL/38777/2024	JYOTIRMAYA SAHOO	2024-12-24	PS and G.R case number not tally with cause title and first para of the petitioner.
60	D-BLAPL/38820/2024	AMULYA RATNA PANDA	2024-12-24	Name of relation of victim should not be mentioned as per standing order.
61	D-CRLA/38751/2024	JUGALA KISHORE PANDA	2024-12-24	Good ground certificate not given.
62	D-WP(C)/53624/2024	MANOJ OJHA	2024-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 12 not neat.
63	D-ABLAPL/38872/2024	DILLIP KUMAR SAHU	2024-12-24	P.S case no.mentioned at page 4 not tally to F.I.R.
64	D-BLAPL/38900/2024	SOUMYA RANJAN DAS	2024-12-24	As per standing order no.3 dtd. 9-7-2024, name of the prosecutrix and informant shall not be reflected in the petition. Then S.R.will be made
65	D-BLAPL/38884/2024	GEETANJALI MAJHI	2024-12-24	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Annexure 2 not page marked.Page marking wrong in Book mark. Lower pending lower court not correct in cause title.
66	D-CRLMC/38682/2024	NIRANJAN PANDA	2024-12-24	14-NOT PROPERLY INDEXED. 1. Advocate not signed by the entire petition. 2. Annexure-2 not exhibited. 3. Nomenclature not mentioned in V. nama. 4. After page no.35 one page not paginated. 5. After page no.39 three page not paginated.
67	D-CRLMC/38572/2024	BISWARANJAN DALAI	2024-12-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-BLAPL/38768/2024	RAJIB LOCHAN PATNAIK	2024-12-24	Page no. 25-29- 30 not page marking and proper arranged.
69	D-BLAPL/38904/2024	MITU KUMAR BISWAL	2024-12-24	Lower pending court not correct in cause title.
70	D-BLAPL/38922/2024	MITU KUMAR BISWAL	2024-12-24	Lower pending court not correct in cause title.
71	D-BLAPL/38762/2024	RAJIB LOCHAN PATNAIK	2024-12-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
72	D-MACA/53585/2024	KAPILA CHARAN NAYAK	2024-12-24	1.Court Fee Rs 6145/ payable not paid. 2.advocates clerk welfare fund of Rs 2/ not paid.
73	D-BLAPL/38802/2024	GOPAL KRUSHNA MOHANTY	2024-12-24	As per standing order no-3 dated-9.7.2024 the name of victim shall not be mentioned in the petition.

74	D-CMP/52258/2024	MAHESWAR MOHANTY	2024-12-24	Address of opp. parties 2 to9 not furnished in c .m .p .
75	D-ABLAPL/38801/2024	DEO KUMAR AJMERIA	2024-12-24	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date not mentioned in declaration.
76	D-CRLMC/38531/2024	ARJUNA CHARANA BEHERA	2024-12-24	1. page nos 17 to 19 not legible
77	D-CMP/53436/2024	BAIJAYANTI MOHANTY	2024-12-24	Smt.Chara Sethi has not been made party in this case.
78	D-CRLA/38869/2024	PRANAY KUMAR MAHARAJ	2024-12-24	Pg.55 and 56 not filed (ii)Identity of victim be not disclosed
79	D-BLAPL/38933/2024	MITU KUMAR BISWAL	2024-12-24	As per rejection order name of the trial court not tally with synopsis and petition.
80	D-CONTC/53223/2024	ADV.	2024-12-24	Code NOT INDICATED
81	D-CRLMC/38415/2024	NISHIKANTA MISHRA	2024-12-24	3-AUTHENTICATION FEE IS DEFICIENT. 1. Description of Annexure-1 and 2 mentioned in index does not tally with averments of petition. 2. Authentication fee Rs.1.10/- to be paid.
82	D-WP(C)/53626/2024	MANOJ OJHA	2024-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 not legible.
83	D-CRLMC/38560/2024	RAMAKANTA PANDA	2024-12-24	.Name Of The Filing Advocate Not In Capital Letters In The Petition
84	D-WP(C)/53390/2024	DEBASIS PANIGRAHI	2024-12-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
85	D-CMAPL/53693/2024	HARMOHAN DHAL	2024-12-24	1.C .copy of dismissal order not Filed
86	D-WA/53511/2024	SASWAT DAS,A.G.A	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-WP(C)/53263/2024	SUDARSAN BEHERA	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
88	D-ABLAPL/38854/2024	BIBHUTI KESHARI BISWAL	2024-12-24	F.I.R no.wrongly described at page 2 under annex.1.
89	D-MACA/53697/2024	SUSHANTA KUMAR JOSHI	2024-12-24	put up for SR after mention valuation of appeal and court fee payable
90	D-WP(C)/53559/2024	SUJIT KUMAR SWAIN	2024-12-24	1.Grounds Not Mentioned Before The Prayer
91	D-CONTC/53692/2024	NITISH KUMAR MISHRA	2024-12-24	Code Not correct
92	D-WA/53505/2024	SASWAT DAS,A.G.A	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

93	D-ABLAPL/38761/2024	PANCHANAN PANIGRAHI	2024-12-24	Petitioner Age not tally with cause title and affidavit.
94	D-WP(C)/53437/2024	BASUDEV BARIK	2024-12-24	Order dtd.24918 mentioned in the index under annex.7 is incorrect.
95	D-BLAPL/38936/2024	MITU KUMAR BISWAL	2024-12-24	Lower pending court not correct in cause title.
96	D-BLAPL/38724/2024	ASUTOSH TRIPATHY	2024-12-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.51/- not paid in the v.nama.
97	D-WP(C)/53424/2024	LAMBIT SENAPATI	2024-12-24	The name of the opp.parties not correctly furnished in vakaltnama.
98	D-ABLAPL/38839/2024	AMARESH DAS	2024-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 13 are not partially legible.
99	D-CMAPL/53672/2024	ADV.	2024-12-24	Synopsis and Date Chart Not Page Marked
100	D-BLAPL/38787/2024	MANAS KUMAR CHAND	2024-12-24	As per Rejection order, name of the Court not correctly furnished in the Synopsis , Cause Title and Para-1 of the Petition
101	D-MACA/53793/2024	DILLIP KUMAR MOHAPATRA	2024-12-24	1. Period of Delay 20 days 2.Authentication fee due on the Copy of Trial Court Judgement not paid Rs 1 .10
102	D-WP(C)/53431/2024	BASUDEV BARIK	2024-12-24	1.The name of the counsel not filled up in vakaltnama and their mobile numbers and enrollment numbers also are not furnished there in.2.Date mentioned at page-29 under Annexure-8 series does not tally with book marks index and index of writ petition.
103	D-WP(C)/53432/2024	BIBEKANANDA BHUYAN	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Mobile number of all the counsel in vakaltnama not furnished.
104	D-WP(C)/53418/2024	PRAGYAN NALINI NAYAK	2024-12-24	1.Complete address of opp.party No.4 not furnished.2.The name of the petitioner in vakaltnama not correctly furnished.
105	D-WA/53524/2024	SARBESWAR BEHERA,A.G.A	2024-12-24	1.Annexure -1 not indicated in body of writ appeal. 2 .Annexure -2 ,3 and 4 not marked in annexures. .
106	D-WP(C)/53588/2024	PRASANNA KUMAR SAHOO	2024-12-24	Annexure-4 -page No 32 not Legible
107	D-WP(C)/53403/2024	AGNIHOTRA SAHU	2024-12-24	Rule 8 of HIGH COURT P .I L.RULE 2010 NOT COMPLIED
108	D-WP(C)/53470/2024	GOPABANDHU MISRA	2024-12-24	30-OTHER DEFECT (IF ANY) Legible copy of page-57 to 59 to be filed.
109	D-WP(C)/53569/2024	SAMEER KUMAR DAS	2024-12-24	Page no 38-40-42 to 44 not neat and legible.
110	D-CONTC/53216/2024	ADV	2024-12-24	IN DECLARATION OF AFFIDAVIT PETITIONER NO. IS BLANKED
111	D-BLAPL/38838/2024	SURYAKANTA DWIBEDI	2024-12-24	As per the standing order no.3 dtd. 9-7-2024, name of the prosecutrix/ informant shall not be reflected in the petition.Then S.R. will be made.
112	D-BLAPL/38824/2024	HEMENDRA SAMAL	2024-12-24	Name of informant , victim and her relations should not be mentioned in petition.

113	D-CRLA/38853/2024	SUSANTA KUMAR TRIPATHY	2024-12-24	Receipt showing copy on (Vig)not filed.
114	D-WA/53516/2024	SACHIDANANDA NAYAK,A.S.C	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure -1 not marked on body of writ appeal .
115	D-WP(C)/53389/2024	SATYAJIT SAMAL	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Neat copy of page no 21and 22 to be filed 2 . INDEX NOT PROPERLY PAGE MARKED
116	D-BLAPL/38834/2024	SURYAKANTA DWIBEDI	2024-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 10 not partially legible .
117	D-BLAPL/38882/2024	GEETANJALI MAJHI	2024-12-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. Lower Pending court not correct in cause title.
118	D-WP(C)/53426/2024	TRILOCHAN PANIGRAHI	2024-12-24	1.Annexure-5 is not exhibited.2.Xerox attested copy of order under Annexure-5 filed_ but c.copy of order there of not filed.3.Writ petition is not correctly page marked in book marks index and index of writ petition.4.Hologram of Rs.50/ not affixed on vakaltnama.5.Annexure marking of order dated 07.05.2024 in prayer portion of I.A. appears to be wrong.
119	D-BLAPL/38880/2024	DILLIP KUMAR MOHANTY	2024-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page11 not neat.
120	D-MACA/53582/2024	KAPILA CHARAN NAYAK	2024-12-24	1.Period of Delay 152 days. 2. Court Fee Rs 1667/ payable not paid
121	D-BLAPL/38902/2024	LAXMIDHAR MAHAPATRA	2024-12-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Year of the petitioner in V.nama not tally with cause title. 2. .Receipt Showing Serv.copy To cg not Filed.
122	D-WP(C)/53434/2024	BASUDEV BARIK	2024-12-24	Order dtd.24918 mentioned in the index under annex.7 is incorrect.
123	D-CRLMP/38687/2024	SUJAY SHANKER SINGHDEO	2024-12-24	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
124	D-WA/53487/2024	SACHIDANANDA NAYAK, A.S.C.	2024-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2 .25 paisa not paid on annexure -2
125	D-BLAPL/38908/2024	AMLAN SHAKTI PAUL	2024-12-24	Page nos .19 and 20 not properly arranged.
126	D-WP(C)/53517/2024	BRAJA MOHAN SARANGI	2024-12-24	Welfare fund Rs17/- not paid
127	D-WP(C)/53463/2024	AMIT PATTNAIK	2024-12-24	.Receipt Showing Serv.copy To it not Filed.
128	D-CMAPL/53363/2024	ADV.	2024-12-24	Petition may stick to one Prayer

129	D-WP(C)/53567/2024	SAMEER KUMAR DAS	2024-12- 24	page no 14 and 15 not neat and legible.
130	D-RSA/53678/2024	SUSHANTA KUMAR JOSHI	2024-12- 24	1. Period of Delay 4 days.
131	D- BLAPL/38843/2024	SURYAKANTA DWIBEDI	2024-12- 24	As per standing order no.3 dtd. 9-7 -2024, name of the prosecutrix/ informant shall not be reflected in the petition. Then S.R. will be made.
132	D-WP(C)/53461/2024	TUKUNA KUMAR MISHRA	2024-12- 24	Annexure 4 not mentioned in the petition.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 24-12-2024 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.